

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:496
ANSWERED ON:23.11.2009
PENSION SCHEME FOR LOW -WAGE WORKERS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any pension scheme exists for the low-wage workers presently in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide no frills-pension plan for low-wage workers;
- (d) if so, the details thereof;
- (e) whether the Government is also planning to cover all people under such scheme in near future;
- (f) if so, the details thereof;
- (g) whether the co-operative societies/Non-Governmental Organisations (NGOs) are also being considered for prominent role in such scheme; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): The Employees' Provident Fund Organisation is already administering the Employees' Pension Scheme, 1995 for employees drawing wages upto Rs. 6,500/- per month, who are members of the said scheme. The benefits under this Scheme are:

- # Members' Pension including disablement pension.
- # Widow Pension.
- # Children Pension
- # Orphan Pension
- # Nominee Pension (where no family exists).

(c) to (f): At present, there is no other plan to provide pension for low-wage workers.

(g) & (h): No such proposal is under consideration at present.